

(c) Yes, Sir.

(d) It has been decided to continue the present policy.

Financial Assistance to Films by Film Finance Corporation

4059. SHRI SATISH AGARWAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) how much financial assistance has been provided by the Film Finance Corporation to films ever since its formation in the country;

(b) how much loan of FFC remains outstanding against film producers and others today; and

(c) what steps were taken to recover the same and why there was laxity in recovery from some of them?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) The Film Finance Corporation advanced loans amounting to Rs. 256.24 lakhs for production of films since its inception in 1960, upto June 30, 1977.

(b) Loans amounting to Rs. 94.52 lakhs principal remained outstanding as on 20-6-1977.

(c) It is a fact that there has been some delay in the past on the part of FFC in pursuing recovery of loans. However, every possible efforts is now being made to recover the loans either through exhibition of the films concerned or by recourse to legal measures.

सर्वे भ्राफ इंडिया के वेस्टर्न सिकल के एक प्रुनिड का गुजरात में स्थानान्तरित किया जाना

4060. श्री मोतीभाई जोषरी : क्या धोखना मंत्री यह बताने की कृपा करेंगे कि :

(क) सर्वे भ्राफ इंडिया के वेस्टर्न सिकल के एकक हो, जो मसूरी में चल रहा है, गुजरात

में स्थानान्तरित किये जाने का निर्णय रद्द किये जाने के क्या कारण हैं, जब इस सिकल का अधिकांश काम गुजरात में होता है और मसूरी जाने-आने में लाखों रुपये व्यय खर्च होते हैं क्योंकि मुख्यालय वहां पर है;

(ख) क्या इस विभाग के अधिकांश सिकल कार्यालय राज्यों में हैं जहां वास्तव में काम किया जाता है; और

(ग) यदि हां, तो इस सिकल आफिस को गुजरात में कब स्थानान्तरित किया जायेगा ?

प्रधान मंत्री (श्री मोरारजी देसाई) :

(क) सरकार ने सर्वे भ्राफ इंडिया के वेस्टर्न सिकल एकक को मसूरी से गुजरात में स्थानान्तरित करने के लिए ऐसा कोई निर्णय नहीं लिया है। इस लिए इन निर्णय को रद्द करने का प्रश्न ही नहीं उठता।

(ख) और (ग). सर्वे भ्राफ इंडिया के सिकलों का गठन क्षेत्रीय आधार पर किया गया है न कि राज्यवार। इस प्रकार कई सिकलों के क्षेत्राधिकार में एक से अधिक राज्य आते हैं। गुजरात से संबंधित कार्य सर्वे भ्राफ इंडिया के वेस्टर्न सिकल द्वारा किया जा रहा है जिसका मुख्यालय जयपुर में है और यह व्यवस्था जारी रहेगी।

Bridge on the Yamuna River at Shergarh Ghaat

4061. SHRI MADHAVRAO SCINDIA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have a proposal for construction of a railroad bridge on the Yamuna River at Shergarh Ghaat linking Jalaun and Etawah districts of U.P.;

(b) whether some survey to select site/sites was conducted; and

(c) if so, the expected time by which it is likely to be undertaken?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (c). The proposed bridge, when constructed, would fall on a State road. The Government of Uttar Pradesh are, therefore, primarily concerned with all matters relating to survey, construction, etc. of the proposed bridge. The Government of India have no proposal for the construction of any rail-cum-road bridge at the proposed site.

Issue of Licences to Kerala

4062. **SHRI VAYALAR RAVI:**

SHRI N. SREEKANTAN NAIR:

Will the Minister of **INDUSTRY** be pleased to state:

(a) the total number of industrial licences issued in the State of Kerala during the last three years to set up new industries together with the names of those industries; and

(b) the number of cases where these licences were utilised and the names and number of parties which have not utilised the licence and the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) 32 Industrial licences were issued to set up new industrial undertakings in the State of Kerala during the last three years 1974-76. A list of these licences is laid on the Table of the Sabha. [Placed in Library. See No. LT-766/77].

(b) It normally takes three to four years to set up a new industrial undertaking after the issue of an industrial licence. According to information available with the Ministry of Industry, none of these licences has been surrendered/cancelled or revoked. These licences are under implementation.

Changes in Reporting and News-Bulletin Service of AIR

4063. **SHRI N. SREEKANTAN NAIR:**

SHRI VAYALAR RAVI:

Will the Minister of **INFORMATION AND BROADCASTING** be pleased to state:

(a) whether any changes have been made in the reporting and news bulletin service of A.I.R.; and

(b) if so, the main features thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). After the withdrawal of the emergency and formation of the new government, news coverage is done in a fair and objective manner reflecting different points of view. As a result, the credibility of AIR's news and current affairs programmes, which had been lost during the emergency, has been re-established.

As part of a programme to expand the coverage of news from the rural areas, 104 additional part-time correspondents have been appointed in the districts, bringing the total of such correspondents to 194. Another 45 part-time correspondents are in the process of being appointed. Twenty additional full time correspondents have also been appointed in various States.

Rural Electrification Schemes for Vidisha and Raisen Districts in M.P.

4064. **SHRI RAGHAVJI:** Will the Minister of **ENERGY** be pleased to state:

(a) the names of rural electrification schemes for Vidisha and Raisen districts in Madhya Pradesh pending consideration of Government; and